

(d) whether any provision is being made for meeting election expenses by Government; and

(e) what other important amendments are being made?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) No, Sir.

(b) Does not arise.

(c) A proposal to check political defections is under consideration alongwith other comprehensive proposals relating to electoral reforms.

(d) A proposal regarding shifting of election expenses of candidates to Government is under consideration along with other comprehensive proposals for electoral reforms.

(e) The other important amendments to the election law under consideration relate to the maintenance of electoral rolls up-to-date, avoidance of misuse of official machinery at elections, reducing the scope of corrupt practices and money power in elections, reduction of election expenses, reduction in voting age from 21 years to 18 years, and changes in the existing system of adult franchise by adopting List System or any other system in relation to elections to Lok Sabha and State Legislative Assemblies.

शहीद-ए-आजम चन्द्रशेखर की स्मृति में डाक टिकट जारी करना

239. श्री रामावतार शास्त्री : क्या संचार मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि काफी समय से शहीद-ए-आजम चन्द्रशेखर की स्मृति में एक डाक टिकट जारी करने की मांग की जा रही है;

(ख) क्या यह भी सच है कि इस प्रकार की मांग संसद में भी कई बार की गई है ;

(ग) क्या यह भी सच है कि इस संबंध में कुछ संसद सदस्यों ने प्रधान मंत्री को भी पत्र भेजे हैं ;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और

(ङ) इस पर सरकार की क्या प्रतिक्रिया है ?

संचार मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) (क) से (ग) . जी हां ।

(घ) श्री झारखंडे राय, संसद सदस्य श्री रामावतार शास्त्री, संसद सदस्य और कई अन्य संसद सदस्यों ने शहीद-ए-आजम चन्द्रशेखर आजाद के सम्मान में स्मारक डाक टिकट जारी करने के प्रश्न को उठाया है ।

(ङ) भारतीय स्वतंत्रता संग्राम की ऐतिहासिक घटनाओं पर डाक टिकटों की एक शृंखला जारी करने का एक प्रस्ताव विचाराधीन है । इस संदर्भ में श्री चन्द्रशेखर आजाद के नाम पर भी विचार किया जा रहा है ।

#### Losses Suffered by State Electricity Boards due to flood damage

240. SHRI MANMOHAN TUDU: Will the Minister of ENERGY be pleased to state:

(a) the total loss incurred by State Electricity Boards of Orissa and other States due to the flood damage caused to the various power projects in those flood affected States;

(b) the efforts made by Government to repair the damaged power projects of Orissa and other States; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The information is being collected and will be laid on the Table of the House.